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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

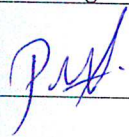
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

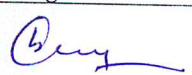
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 750/9/HDB/2019
NAME OF THE COMPANY	NSL Mining Resources India Pvt Ltd
NAME OF THE PETITIONER(S)	Essar Constructions India Ltd
NAME OF THE RESPONDENT(S)	NSL Mining Resources India Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Venkatesh, Prasad. m	Adv.	8008856137	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J.V. Ravi Sankar S. Suresh	Adv	7780545715	

ORDER

Counsels representing both sides are present. At request of Respondent's counsel, time is enlarged finally for filing counter.

Put up the matter on 10.01.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS